

Pendency as on 30 September, 2017 with respect to the Appellate Courts of Shimla Division											
Nature of case ↓	Name of the Court										
	District & Sessions Judge, Shimla.	District & Sessions Judge (Forests), Shimla.	Addl. District & Sessions Judge, CBI, Shimla	Addl. District & Sessions Judge, CBI, Camp at Theog, Shimla	Addl. District & Sessions Judge, I, Shimla	Addl. District & Sessions Judge, I, Camp at Rohru, Shimla	Addl. District & Sessions Judge, II, Shimla	Addl. District & Sessions Judge, II, Camp at Rohru Shimla	Special Judge(POC SO Act)	Special Judge(SC/ST Act)	Total
Civil Cases											
Cases under Land Acquisition Act	3	8	39	0	61	14	61	28	0	0	214
Motor Accident Claims	50	3	0	97	93	24	140	32	0	0	439
Guardian & Wards Acts	2	0	0	0	0	1	2	0	0	0	5
Hindu Marriage Act	42	9	0	32	52	15	70	15	0	0	235
Civil Appeal	31	10	0	48	24	7	36	15	0	0	171
Waqf Board (Civil Appeal)	0	0	0	0	0	0	0	0	0	0	0
M.AIR	0	0	0	11	37	0	0	0	0	0	48
Civil Misc. Appeal	8	0	0	5	9	3	31	1	0	0	57
Review Applications	2	0	0	0	0	0	0	0	0	0	2
Civil Suits	9	19	0	6	15	1	8	2	0	0	60
Waqf Board (Civil Suit)	2	0	0	0	0	0	0	0	0	0	2
Rent Appeal	15	3	0	2	19	4	0	0	0	0	43
Waqf Board (Rent Appeal)	0	0	0	0	0	0	0	0	0	0	0
Arbitration Case	9	4	0	0	0	0	0	0	0	0	13
Succession Act	0	0	0	0	2	0	1	0	0	0	3
Executions & objection	65	22	0	48	89	12	124	25	0	0	385
Pauper/ Election petition H.P. Tele	0	0	0	16	0	0	0	0	0	0	16
Small Causes Suit/ HPFC Act	1	0	0	0	1	0	43	0	0	0	45
Probate	0	0	0	0	0	0	0	0	0	0	0
Adoption	0	0	0	0	0	0	0	0	0	0	0
Miscellaneous (CMA)	25	38	0	7	91	10	0	2	0	0	173
Total	264	116	39	272	493	91	516	120	0	0	1911
Criminal Cases											
Sessions Trial	51	5	0	29	71	15	76	8	18	6	279
Corruption Cases	1	25	58	0	0	0	0	0	0	0	84
Criminal Appeal	56	8	10	82	51	8	72	14	0	0	301
Criminal Revision	24	5	3	1	7	3	15	2	0	0	60
NDPS Act	0	10	3	0	0	0	0	0	0	0	13
Bail Applications	0	0	0	0	0	0	0	0	0	0	0
Miscellaneous (Cr. M.P.)	11	2	7	2	6	0	3	1	0	0	32
Total	143	55	81	114	135	26	166	25	18	6	769
Grand Total	407	171	120	386	628	117	682	145	18	6	2680

Pendency as on 30 September, 2017 with respect to the Subordinate Courts of Shimla Division

Nature of cases	Name of the Court															Total	
	Civil Judge (Sr. Div.)-cum-CJM, Shimla.	Civil Judge (Sr. Div.)-cum-ACJM (I), Shimla.	Juvenile Justice Board, Shimla	Civil Judge (Sr. Div.)-cum-ACJM (II), Shimla.	Civil Judge (Jr. Div.)-cum-JMIC (3), Shimla	Civil Judge (Jr. Div.)-cum-JMIC (4), Shimla	Civil Judge (Jr. Div.)-cum-JMIC (5), Shimla	Civil Judge (Jr. Div.)-cum-JMIC (6), Shimla	Civil Judge (Jr. Div.)-cum-JMIC (7), Shimla	Civil Judge (Jr. Div.)-cum-JMIC (8), Shimla	MTM Shimla	Civil Judge (Sr. Div.)-cum-ACJM, Theog.	Civil Judge (Sr. Div.)-cum-ACJM(I), Rohru.	Civil Judge (Jr. Div.)-cum-JMIC(II), Rohru.	Civil Judge (Jr. Div.)-cum-JMIC Chopal		Civil Judge (Jr. Div.)-cum-JMIC Jubbal
Civil Cases																	
G & W Act	12	12	0	7	0	9	0	0	0	0	0	1	1	0	0	1	43
HMA	3	6	0	22	0	4	0	0	0	0	0	7	8	0	0	0	50
W C Act	36	26	0	21	0	0	0	0	1	1	0	26	5	0	2	3	121
Objections	4	0	0	3	0	0	0	0	0	1	0	0	1	0	0	0	9
Civil Suits	236	223	0	278	29	372	339	381	423	458	0	1086	374	372	108	153	4832
Rent Cases	288	232	0	283	11	0	2	0	0	0	0	18	11	13	11	2	871
Succession Act	6	12	0	14	0	0	0	0	0	0	0	7	1	1	0	0	41
Executions	153	94	0	65	3	104	115	80	72	50	0	136	115	116	54	54	1211
Small Cau/ P.R. Act	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	1
Misc.(CMPs)	214	102	0	103	15	120	165	163	128	159	0	257	109	124	15	38	1712
Total	952	707	0	797	58	609	621	624	624	669	0	1538	625	626	190	251	8891
Criminal Cases																	
138 NI Act	182	474	0	1224	205	680	637	679	658	388	0	906	172	246	218	240	6909
N.D.P.S. Act	13	8	0	18	21	13	16	8	5	1	0	0	5	8	8	0	124
D V Act	2	18	0	11	23	32	70	32	33	0	0	42	14	16	20	6	319
CBI Cases	27	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	27
Drugs & other Act	20	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	20
Mining & Mines Act	1	0	0	0	0	0	0	0	6	14	0	0	0	0	0	0	21
Bail Application	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Police Challan	303	253	27	133	105	265	351	215	229	117	0	828	135	133	260	121	3475
Excise Cases	24	9	0	6	3	15	22	25	18	8	0	55	13	10	15	5	228
Complaint Cases	8	7	0	11	16	28	0	7	2	21	0	102	2	4	8	5	221
Food Cases	6	7	0	4	1	10	17	7	5	0	0	6	63	0	0	0	126
Summary Cases	103	364	0	451	1003	347	358	340	218	1	1360	701	1	592	32	449	6320
Forest/ Police Act	0	3	0	3	0	6	0	0	0	14	0	2	0	0	4	0	32
Telegraph Act	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Child Labour Act	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Misc. (Cr. M.P.)	285	72	0	221	70	69	222	159	91	103	0	383	97	55	68	51	1946
Income Tax Act	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
E.P.F. Act	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Copyright Act	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Other Act/P. Raj	1	15	0	23	1	47	51	39	33	2	0	0	20	26	9	0	267
Gambling Act	0	0	0	0	0	0	0	0	0	4	0	0	0	0	0	0	4
E C Act	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0	1
Juvenile	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Sessions Trial	0	0	11	0	0	0	0	0	0	0	0	0	0	0	0	0	11
Pet. u/s 125 Cr.P.C.	14	10	0	5	21	9	32	39	20	0	0	39	7	11	5	4	216
Total	989	1240	38	2110	1469	1521	1776	1550	1318	673	1360	3064	529	1101	648	881	20267
Grand Total	1941	1947	38	2907	1527	2130	2397	2174	1942	1342	1360	4602	1154	1727	838	1132	29158

**Total Pendency of Shimla Civil & Sessions Division
as on 30 September, 2017**

Sr. No.	Court	Civil	Criminal	Total
1	Appellate Courts	1911	769	2680
2	Subordinate Courts	8891	20267	29158
Total		10802	21036	31838